

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 278**

**TO BE ANSWERED ON THE 05<sup>TH</sup> FEBRUARY, 2019/ MAGHA 16, 1940 (SAKA)**

**BILATERAL COOPERATION**

**278. DR. P. VENUGOPAL:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether it is true that India and the US have resolved to enhance bilateral cooperation in areas including counter terrorism, immigration and aviation security;**

**(b) if so, the details thereof;**

**(c) whether the two countries are in the process of firming up a list of terrorists/fugitives and have agreed on the names of individuals for the global entry programme under the Homeland Security Presidential Directive-6 Agreement; and**

**(d) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)**

**(a) & (b): The India-U.S. Homeland Security Dialogue between the Ministry of Home Affairs and the U.S. Department of Homeland Security was initiated in 2011. It has six Sub-Groups for focused discussion in areas of mutual interest which include Immigration; Border and Global Supply Chain Security; Local and State Law Enforcement Engagements; Law Enforcement Investigative Cooperation; Professional Development and Capacity Building; and Aviation Security.**

**(c) & (d): An arrangement was signed in June, 2016 between the authorized agencies of the Government of India and the Government of the United States of America to promote the exchange of Terrorism Screening Information for the purpose of enhancing effective counter terrorism efforts.**

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